

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: *Dr Vishwesh Dutt Tiwari vs Galaxy Life Care Services Ltd*
SECTION OF THE COMPANIES ACT: *397/398 of the Companies act of 1956*

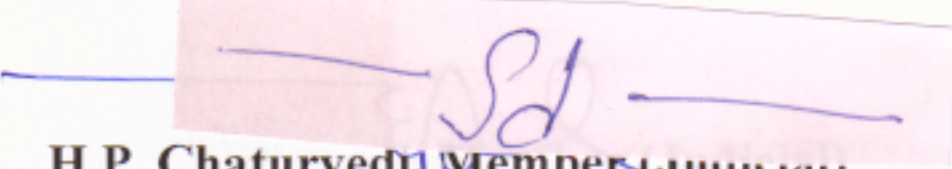
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>ABHAY K. DAS</i>	<i>Adv.</i>	<i>Resp. No. 1 to 9</i>	<i>Abhay Kumar Das</i>
2.	<i>RAJIVISH SINHA</i>	<i>ADU</i>	<i>Petitioners</i>	<i>Rajiv Sinha</i>

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Parties are represented by their respective counsels/PCS. Written submission
from both the side are filed. Order is reserved.

Hence, the matter be listed for order on 3rd November, 2017.

Dated:09.10.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash